

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100122/2004	CBI EOW Mumbai Vs Ms.Towels India Exports Ltd.	SPP
<u>EVIDENCE</u>				
2	SPL CASE CBI	100072/2010	The State CBI ACB MUMBAI Vs Amulya Arjun Sahu and Others	SPP. Sandeep Singh Adv. Shingnapurkar-A/1, Adv. Bhanushali- A/3,4, Adv. Sawant- A/5,6,8,
<u>DORMANT FILE</u>				
3	SPL.CASE	100023/1997	State Vs S.Rajendran ors.	Spl.PP Vijay Agale - 1 Jambawlikar - 7
<u>STAYED BY HONBLE HIGH COURT</u>				
4	SPL CASE CBI	100070/2012	The State CBI ACB Vs Vivek Batra and others	
